

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No.62/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Yogesh Kumar Gupta, Judge, Family Court, Haridwar, is repatriated, transferred and posted as Additional District and Sessions Judge, Vikas Nagar, Dehradun vice Shri Naseem Ahmad.

No.63/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Shanker Raj, 3rd Additional District and Sessions Judge, Dehradun, is posted as 1st Additional District and Sessions Judge, Dehradun vice Smt. Sujata Singh.

No.64/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Gurubaksh Singh, 4th Additional District and Sessions Judge, Dehradun, is transferred and posted as 1st Additional District and Sessions Judge, Roorkee, Haridwar vice Shri Sushil Tomar.

No.65/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Dharam Singh, 5th Additional District and Sessions Judge, Dehradun, is transferred and posted as 1st Additional District and Sessions Judge, Rishikesh, Dehradun vice Shri Manish Mishra.

No.66/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Subir Kumar, 6th Additional District and Sessions Judge, Dehradun, is transferred and posted as 1st Additional District and Sessions Judge, Kashipur, U.S. Nagar vice Shri Vinod Kumar.

No.67/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Sushil Tomar, 1st Additional District and Sessions Judge, Roorkee, Haridwar, is transferred and posted as 1st Additional District and Sessions Judge, U.S. Nagar vice Shri Sanjeev Kumar.

No.68/UHC/Admin.A/2021

Dated: April 08, 2021.

Smt. Neena Aggarwal, Additional District and Sessions Judge/ FTSC, POCSO, Roorkee, Haridwar is transferred and posted as Registrar (Inspection), High Court of Uttarakhand, Nainital vice Smt. Shadab Bano.

No.69/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Brijendra Singh, Judge, Family Court, Nainital, is repatriated, transferred and posted as 2nd Addl. District and Sessions Judge, Dehradun vice Shri Shrikant Pandey.

No.70/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Manoj Garbyal, 7th Additional District and Sessions Judge, Dehradun, is posted as 3rd Additional District and Sessions Judge, Dehradun vice Shri Shankar Raj.

No.71/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Vinod Kumar, 1st Additional District and Sessions Judge, Kashipur, U.S. Nagar is posted as 2nd Additional District and Sessions Judge, Kashipur, U.S. Nagar vice Shri Om Kumar.

No.72/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Mohd. Sultan, 2nd Additional District and Sessions Judge, Haldwani, Nainital is transferred and posted as Additional District and Sessions Judge/ FTSC POCSO, Roorkee, Haridwar vice Smt. Neena Aggarwal.

No.73/UHC/Admin.A/2021

Dated: April 08, 2021.

Smt. Shadab Bano, Registrar (Inspection), High Court of Uttarakhand, Nainital is transferred and posted as 2nd Additional District and Sessions Judge, Rudrapur, U.S. Nagar vice Shri Chandra Mani Rai.

No.74/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Naseem Ahmad, Additional District and Sessions Judge, Vikas Nagar, Dehradun is transferred and posted as 2nd Additional District and Sessions Judge, Haldwani, Nainital vice Shri Mohd. Sultan.

No.75/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Sanjeev Kumar, 1st Additional District and Sessions Judge, Rudrapur, U.S. Nagar is transferred and posted as Registrar, High Court of Uttarakhand, Nainital in the vacant post.

No.76/UHC/Admin.A/2021

Dated: April 08, 2021.

Smt. Vijay Lakshmi Vihan, ADJ / FTC / POCSO, Rudrapur, U.S. Nagar is transferred and posted as Additional District and Sessions Judge, Ranikhet, Almora in the vacant post.

No.77/UHC/Admin.A/2021

Dated: April 08, 2021.

Smt. Reena Negi, 4th Additional District and Sessions Judge, Haridwar is transferred and posted as ADJ / FTC / POCSO, Rudrapur, U.S. Nagar vice Smt. Vijay Lakshmi Vihan.

No.78/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Chandra Mani Rai, 2nd Additional District and Sessions Judge, Rudrapur, U.S. Nagar is transferred and posted as 4th Additional District and Sessions Judge, Dehradun vice Shri Gurubaksh Singh.

No.79/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Ritesh Kumar Srivastava, 5th Additional District and Sessions Judge, Haridwar is posted as 4th Additional District and Sessions Judge, Haridwar vice Smt. Reena Negi.

No.80/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Ashutosh Kumar Mishra, Additional Director, UJALA, is transferred and posted as 5th Additional District and Sessions Judge, Dehradun vice Shri Dharam Singh.

No.81/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Manish Kumar Pandey, Additional District and Sessions Judge, Almora is transferred and posted as Additional Director, UJALA vice Shri Ashutosh Kumar Mishra.

No.82/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Shivakant Dwivedi, 2nd Additional District and Sessions Judge, Rishikesh, Dehradun is transferred and posted as Additional District and Sessions Judge/ FTSC POCSO, Rudrapur, U.S. Nagar vice Shri Vivek Dwivedi.

No.83/UHC/Admin.A/2021

Dated: April 08, 2021.

Shri Tarun, 8th Additional District and Sessions Judge, Dehradun, is posted as 6th Additional District and Sessions Judge, Dehradun vice Shri Subir Kumar.

Note: (a) The above transfer orders will come into force w.e.f. 15.04.2021.

(b) Recommendation is being sent to the Government to issue notification for posting of following officers to be effective from 15.04.2021:

01. Shri Manish Mishra, 1st Additional District and Sessions Judge, Rishikesh, Dehradun for posting as Judge, Family Court, Haridwar vice Shri Yogesh Kumar Gupta.

02. Shri Arvind Kumar, 1st Additional District and Sessions Judge, Haldwani, Nainital for posting as Registrar, State Consumer Dispute Redressal Commission, Dehradun vice Ms. Anjushree Juyal.

03. Ms. Anjushree Juyal, Registrar State Consumer Disputes Redressal Commission, Dehradun for posting as Judge, Family Court, Nainital vice Shri Brijendra Singh.

04. Shri Om Kumar, 2nd Additional District and Sessions Judge, Kashipur, U.S. Nagar for posting as Judge, Family Court, Dehradun in the vacant post.

05. Shri Vivek Dwivedi, Additional District and Sessions Judge/ FTSC POCSO, Rudrapur, U.S. Nagar for posting as Judge, Family Court, Laksar, Haridwar in the vacant post.

06. Shri Abdul Qayyum, Judge, Family Court, Khatima, U.S. Nagar for posting as Judge, Family Court, Rudrapur, U.S. Nagar in the vacant post (Created under G.O. 165/XXXVI(3)/2016-154/Sa./2015 dated 13.10.2016).

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No. 1826/XIII-b-1/Admin.A/2021

Dated: April 08, 2021

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand for information with request to communicate the same to the concerned officer(s).
8. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital for information with request to communicate the same to the concerned officer (s).
10. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital.
11. All the Registrars of the Court.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with request to place the same for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer (s), Almora, Dehradun, Haridwar, Nainital and U.S.Nagar.
16. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
17. Guard File/Personal File.

**Deputy Registrar
Admin.A**